

SECURITIES APPELLATE TRIBUNAL, MUMBAI

DAILY BOARD FOR 19.09.2008 at 11.00 A.M.

Sr. No	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or stage	Prev
1	104/2008	Sarvani Choudhary & Ors.		SEBI		Admission	
2	105/2008	M/s. Jhunjhunwala Vanaspati Ltd.		BSEL & SEBI		Admission	
3	108/2008	Mr. Sohel Malik		SEBI & Anr.		Admission	
4	MA. No. 43/08 in A. No. 84/08 & A. No. 84/2008	Rusoday Securities Ltd.		NSEL, NSCCL & SEBI		Further proceedings	29/0
5	54/2008	Ram Kumar Dalmia		NSEL & Ors.		Further proceedings	29/0
6	55/2008	Puspa Devi Surana		NSEL & Ors.		Further proceedings	29/0
7	56/2008	Ram Narayan Bhagat		NSEL & Ors.		Further proceedings	29/0
8.	57/2008	Renu Jain		NSEL & Ors.		Further proceedings	29/0
9.	MA. No. 68/08 in A. No. 102/08 & A. No. 102/2008	Sasken Communication Technologies Ltd.		SEBI & Anr.		Final Hearing	16/0

Registrar

Note : No request for adjournment shall be entertained.

By Order

Registrar

